

Through Fax

(J.H.C. Sch. 1-7)

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From:
Ambuj Nath,
Registrar General,
High Court of Jharkhand
Ranchi.

File No. XXII(6)/1/2017-18/Apptt.
Letter No. 3065 /Apptt.
Dated: 27.08.2019

To,

All the Principal District & Sessions Judges in the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub.:- Induction / Orientation Training Programme jointly for District & Additional Sessions Judges appointed from Bar and those appointed on promotion.

Sir / Madam,

I am directed to inform that the Court has been pleased to direct the District & Additional Sessions Judges, appointed from Bar and those appointed on promotion (List enclosed as Annexure – I & II) posted in your Judgeship, to report at Judicial Academy Jharkhand, Ranchi **by the evening of 31.08.2019** for attending the Training Programme as per the Schedule below:-

Foundation Training Course for the Newly Appointed District & Addl. Sessions Judge from Bar

Sl. No.	Date	Training Schedule
1.	01.09.2019 to 29.09.2019	Phase I : 04 Weeks joint Institutional Training at Judicial Academy Jharkhand with newly promoted District & Additional Sessions Judge from Service 05.10.2019 to 13.10.2019 Durga Puja Vacation
2.	30.09.2019 to 14.11.2019	Phase I : Rest 04 Weeks Institutional Training at Judicial Academy Jharkhand 26.10.2019 to 03.11.2019 Diwali / Chhath Puja Vacation
3.	16.11.2019 to 28.12.2019	Phase II : 06 Weeks Practical Training by Court Attachments and Field Visits
4.	02.01.2020 to 15.01.2020	Phase III : 02 Weeks Reflective Training at the Judicial Academy Jharkhand

Orientation Training Course Schedule for Officers Appointed on Promotion to Higher Judicial Service

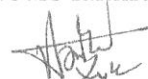
At Judicial Academy Jharkhand

Sl. No.	Date	Training Schedule
1.	01.09.2019 to 29.09.2019	Phase I : 04 Weeks joint Institutional and Practical Training at Judicial Academy Jharkhand with newly appointed District & Addl. Sessions Judge from Bar

Accordingly, you are requested to direct the Officers concerned, posted at your Judgeship, to report at Judicial Academy Jharkhand, Ranchi in the prescribed dress in the training module and also to bring their laptops with them.

Encl:- As above.

Yours faithfully,


26.8.19
Registrar General

Memo No. 3066 /Apptt.

Dated, Ranchi, the Aug 27, 2019

Copy forwarded to the the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2497/JAJ dated 22.08.2019 / the Member Secretary, JHALSA, Ranchi for information / the Principal Secretary-cum-Legal Remembrancer, Law (J) Department, Govt. of Jharkhand, Ranchi for information and communication to the Officer concerned / Sri Abhas Verma, Joint Registrar (Estab.), High Court of Jharkhand, Ranchi with a direction to report at Judicial Academy Jharkhand, Ranchi in the prescribed dress in the training module along with his laptop / the Section Officer, Accounts General Section, High Court of Jharkhand for information / the C.P.C.I/c, e-Courts Project, High Court Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


26.8.19
Registrar General